

HIGH COURT OF DELHI : NEW DELHI

No. : 153 /Filing/DHC/2025

Dated : 13.11.2025

CIRCULAR

It is hereby circulated for information and compliance by all concerned that a new Limitation Tab in e-filing software related to entry of limitation period details in certain case types, (a list of which is attached herewith) has been approved by the competent authority.

Accordingly, henceforth, all the concerned scrutiny assistants shall enter the limitation details by clicking on 'Update Delay' Link provided under the header 'Type' of e-filing software. Then, the user will be migrated to 'Limitation Entry' page wherein the details like date of filing, date of impugned order, expiry of limitation period, period of limitation provided for the case in hand, exclusion of time permitted by Limitation Act or any other act including exclusion of time spent in obtaining certified copies, calculation for delay in filing/re-filing, if any shall be entered and saved.

The limitation details entered by the concerned scrutiny assistants of Filing Branch will be available as a downloadable pdf format to the concerned dealing assistant of Portfolio Branch through the Judicial File Management System (JFMS).

Order by

Sd/-
(Arun Bhardwaj)
Registrar General

Endst. No. 153 to 159/Filing/DHC/2025 Dated:13.11.2025

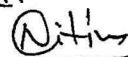
Copy forwarded for information to:-

1. P.A. to Registrar General, Delhi High Court.
2. The Registrar (IT),
3. The Registrar (Scanning, Records & Digitization),
4. The Registrar (Original),
- ✓ 5. PA to Registrar (Computer) for uploading the same on the website of this court under the heading of Notifications and Practice Directions,
6. Notice Board,
7. Guard File.


Ajit Aswani
Joint Registrar (Filing)

As directed may be uploaded.

Director (IT)


13/11/2025
P.A. to Registrar (IT)


13/11/2025
KAM


13/11/2025